NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA	A PADMANABHA SWAMY, MEM	IBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/20/2017	
NAME OF THE PETITIONER(S)	: THEJESWAR	
NAME OF THE RESPONDENT(S)	: SPECTRUM HI STYLE SHOPE	PERS PVT LTD + 4
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	[
J B. Dhanonay' -		- k-baran
J. B. Dhanong - Preethi. J. Arasu	Coursel for Kesp	Prests +
for Rayagopal & Kaghus Advocales	Λ	
k Nothepronden ferthrysmbel.	Corosel for Ry	
S.m. Meera Mohidon	Cisumall for R5	Molde
ملاحث		

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that as per the directions, the respondents have to furnish the revenue and expenditure statement every month but it is being delayed. Respondents are directed to comply with the directions of this Tribunal in this regard. The matter is adjourned for hearing submissions at the request of both the counsel. Put up on 14.12.2017 at 10.30 A.M.

-sel-

K Anantha Padmanabha Swamy Member (Judicial)

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